

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1681/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

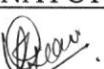
SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE PARTIES: CG Power & Industrial Solutions Ltd.

V/s.
 ACC Limited.

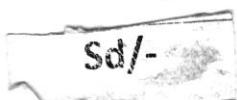
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
8	Kumar Tolani	Advocate for Respondent	
	Adv. Yogesh Bhagat I/b. Jwaiisperitus Mumbai	Advocate for operational Creditor	

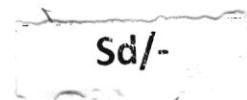
ORDER

CP No.1681/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 12.2.2018.


 Sd/-

V. NALLASENAPATHY
 Member (Technical)


 Sd/-

B.S.V. PRAKASH KUMAR
 Member (Judicial)